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# TAMIL NADU GOVERNMENT GAZETTE

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Aippasi 2, Manmadha, Thiruvalluvar Aandu-2046

## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

**NOTIFICATIONS BY GOVERNMENT**

**FINANCE DEPARTMENT  
(Salaries)**

NOTIFICATION TO THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998

[G.O. Ms. No. 266, Finance (Salaries), 19th October 2015, Aippasi 2, Manmadha, Thiruvalluvar Aandu-2046.]

**No. II(2)/FIN/600(c)/2015.**

Under clause (f) of section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies permission to the Managing Director, Tamil Nadu Medical Services Corporation Limited to procure and supply the Sowbagyasunti Lehiyam from the Tamil Nadu Medicinal Plant Farms and Herbal Medicine Corporation Limited (TAMPCOL), for the Amma Baby Care Kit.

K. SHANMUGAM,  
*Principal Secretary To Government.*

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